NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES:

Shri Lakhamchand Gidwani

V/s.

M/s. Rohan Packaging Product Limited

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1. Maheste Athavale		h/h1
2. tragha trasingaraju] Petitioners	aanagha (m
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4. Mrynoliù v. Panchal ilbMrk Law Associates	(Adv. For fre	Words
ilburk ran Asoniates	Respt : No. 1 705	osloy/2017
8. Adv. Sheeja John i/b. Nipa Guple	Adv for Reep No. 9	Saejal
ilb. Nipa Juple		Jul17

ORDER C.P. No. 19/59,237,397-398/CLB/MB/MAH/2015

- The Learned Representative of the Petitioner is present. On the other hand the Learned Representatives of the Respondents; as signed respectively in the Order Sheet; are present.
- From the side of the Respondents an Application bearing IA No.27/2017 has been submitted on 24.03.2017. A copy has been served on the other side. The Petitioner is seeking time to file a Reply to this Application. Time is granted. Directed to file on or before 20.04.2017.

- 3. From the side of R-6 one MA Diary No. 4480/17 dated 24.03.2017 is filed in the Registry. The Registry is directed to fix this M.A. along with the other Application on the next date of hearing.
- 4. In respect of this MA as well, the Petitioner, if deem fit, can file Reply on or before 20.04.2017.
- For disposal of IA No. 27/2017 and MA (Supra) be listed on 26.04.2017.
 Date is duly communicated to both the sides.

Sd/-

Dated: 05.04.2017.

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M.K. Shrawat Member (Judicial)